

**From,**

**Mohd. Faiz Alam Khan, HJS  
Registrar General  
High Court of Judicature at  
Allahabad**

**To,**

**All the District & Sessions Judges,  
Subordinate to the High Court of Judicature at  
Allahabad.**

**No. 486/Admin.(Services)/2017, Dated Allahabad: August 21, 2017**

**Subject: Regarding representation for premature transfer.**

**Sir/ Madam,**

I am directed to inform you that after considering representations moved by Officers for premature transfer, Hon'ble Court has been pleased to pass the orders as mentioned below against the names of the officers in the remark column:-

Sl.	Name of officers/designation	Present place of posting	Remark
1.	Sri Veer Kanedi Lal, ADJ	Ballia	Rejected
2.	Smt. Manorama, ADJ	Ballia	Rejected
3.	Smt. Chitra Sharma, ADJ	Raebareli	Rejected
4.	Sri Jamshed Ali, ADJ	Balrampur	Rejected
5.	Sri Ramesh Kumar Yadav, ADJ	Chandauli	Rejected
6.	Smt. Rajani Singh, ADJ	Deoria	Allowed
7.	Sri Amarjeet Tripathi, ADJ	Hapur	Allowed
8.	Smt. Sangeeta Sharma, ADJ	Fatehpur	Allowed
9.	Smt. Archana, Civil Judge (SD)	Etawah	Allowed
10.	Sri Gyanender Singh Yadav, Civil Judge (SD)	Allahabad	Rejected
11.	Sri Mohan Lal, Civil Judge (SD)/Sec., DLSA	Basti	Rejected
12.	Sri Arun Kumar-II, Civil Judge (SD)	Farrukhabad	Rejected
13.	Sushri Garima Singh, Civil Judge (JD)	Azamgarh	Allowed
14.	Susri Priya Saxena, Civil Judge (JD)	Lucknow	Allowed
15.	Sri Gajendra Singh, Civil Judge (JD)	Kasganj	Allowed

Therefore, I am to request you kindly inform all the Officers accordingly.

**Yours faithfully,**

**Sd/-**

**Registrar General**